

## BRUHAT BENGALURU MAHANAGARA PALIKE Office of Commissioner, N.R.Circle, Bengaluru-560002.

No. COM/PSR/ 68 /2020-21

Date: 29.04.2020

## Office Order

COVID-19 Urgent

Subject: - Duties and Responsibilities of Disaster Management Cells
(DMC) - Reg.

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Disaster Management Cells are established in all the 198 wards under the Chairmanship of the respective ward Corporators in the BBMP limits. These DMC's shall on a regular basis identify problem areas and provide effective solutions for time bond implementation of plans/decisions/policies issued by me and the State Government, in their respective wards. The DMC's will thus take co-ordinated steps to combat the pandemic including effective implementation of lock down, identification of migrant laborers, destitutes and other poor. It shall help them in providing with necessary facilities such as: cooked meals, ration kit, milk, shelter and medical facility etc.

The DMC's shall also identify homeless, shelterless people in their respective wards and make arrangements to shift them with the help of Marshals to the 100 shelter homes established by BBMP in co-operation with Social Welfare Department.

The DMCs shall ensure that the order issued by the Government of India through the Ministry of Home Affairs vide its order dated; 29-03-20 is followed, in so far as the workers including the migrants who are living in rented accommodation in their ward, the land lord of such accommodation/property shall not demand payment of rent for a period of one month. If any landlord is forcing any such laborers or migrants to vacate their premises, the DMCs shall initiate action by taking the help of local Police to give protection to such people, through the member secretary after bringing it to their notice of the Zonal Joint Commissioners.

Zonal Special Commissioners and Zonal Joint Commissioners shall monitor and ensure that the above directions are followed.

Commissioner

Bruhat Bengaluru Mahanagara Palike